

Performance of states under aside scheme

4316. DR. K. MALAISAMY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the States which are not performing well under Central Assistance to State for developing export infrastructure and other allied activity (ASIDE) Scheme;
- (b) the reasons therefor; and
- (c) whether a study has been conducted on the potentiality of export in N.E. States and the measures taken to exploit such potentiality?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The funds under Assistance to State for developing export infrastructure and other allied activity (ASIDE) Scheme allocated to States/UTs are utilized on implementation of projects approved by State Level Export Promotion Committee (SLEPC) headed by Chief Secretary of respective States/UTs of. The States/UTs are required to submit utilization certificate within time stipulated in the sanction. Following States/UTs have not furnished utilization certificate pending for the amount indicated against them (as on 18.3.10) and no funds were released to them during 2009-10:

Sl.No.	State/UT	Amount (in lac)
1.	Arunachal Pradesh	12.05
2.	Bihar	300.00
3.	Dadra & Nagar Haveli	150.00
4.	Delhi	283.51
5.	Lakshadweep	300.00
6.	Puducherry	450.00

Beside above States/UTs, funds were also not released to Chandigarh and Uttarakhand during 2009-10 because they did not submit the quarterly progress report on ASIDE website regarding implementation of scheme in these States.

(c) Agricultural and Processed Food Products Export Development Authority (APEDA) an autonomous organization under Department of Commerce conducted a quick assessment study through CMI Social Research Centre on export potential of Horticulture products from North Eastern Region (NER) during October-November, 2005. As per the recommendation of the study, Inland Transport Assistance Scheme operated in NER had been modified.